

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr.M.P. No. 1145 of 2020

Ashish Modi

.... Petitioner(s).

Versus

1. The State of Jharkhand

2. Brajesh Kumar

... Opp. Party(s).

CORAM : HON'BLE MR. JUSTICE ANANDA SEN.
Through: Video Conferencing

For the Petitioner(s) : Mr. Yogesh Modi, Advocate.
For the State : Mr. Suraj Verma, A.P.P.

02/11.09.2020: Issue notice to opposite party No. 2, for which, requisites etc. under registered cover with A/D as well as ordinary process must be filed within two weeks.

List this case after service of notice or appearance of opposite party No. 2, whichever is earlier.

In the meantime, no coercive steps will be taken against the petitioner in connection with CC No. 5324/2018, pending in the court of learned CJM, Ranchi.

In the meantime, defect(s) as pointed out by the office will be removed.

Anu/-C.P.3

(ANANDA SEN, J.)